## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 2. 7 117. 01-03-2017

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

			Section	Name of the Parties	
CA267/15 21	15/16	Clarification	621A	M/s BMM Ispat Ltd.	

NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION BY WHOM

(Petitioner Respondent) **SIGNATURE** 

A M Sridhauan Rep. S. Parngarajan

Petitioner

## ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)